

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1038

TO BE ANSWERED ON THE 4TH DECEMBER, 2015

LAND ACQUIRED FOR IAF BOMBING RANGES

1038. SHRI P.R. SUNDARAM:

Will the Minister of DEFENCE
be pleased to state:

- (a) the details of land acquired by the Government for Indian Air Force bombing ranges in various States, State / UT-wise;
- (b) whether the Defence Estate Office has no records available with it of certain track of land acquired for bombing ranges;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the steps taken by the Government to relocate and repossess the acquired land?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a) Details of land acquired by the Government for the six Indian Air Force bombing ranges are given at Annexure.

(b) All acquisition records for the above bombing ranges are available with the concerned Defence Estate Office.

(c)&(d): Do not arise.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1038 FOR ANSWER ON 4.12.2015

Sl. No.	Name of Range of IAF	State / UT	Land acquired by IAF (in acres)
1.	Dudh Kundi	West Bengal	3997.795
2.	Sidwan Khas Range	Punjab	3684.846
3.	Sarmat Range	Gujarat	778.967
4.	Singpur Range	Madhya Pradesh	185.128
5.	Wagholi	Maharashtra	169.375
6.	Tilpat Range	(i)Haryana	4294.380
		(ii)Uttar Pradesh	482.000
